श्री राजेश पायलेटः श्रीमन्, यह बाट सही है कि अब देशेरस्ट ऐयट बनाया गया था, साम्रा से आयनी दसरी थी. उस समय प्रान्त सरकार्ते को टेरोरिस्टी और डिस्टिन फोरोंज से डील करने के लिए कर करन क्नाया गया था. लेकिन वह भावना उतनी सफल 💥 हो पाई। मैं इस बात से सहमत हं कि करीब 67 इंबीर लोग टाडा में ओरस्ट हुए जिनमें से 95 प्रतिशत केल पर इधर उधर निकलने में सफल हो गए। गृह मंत्री जी ने होम सेक्रेटरी के लेवल पर बार का सटेट गवर्नमेंटस को लिखा और जब 1993 में हमने ऐक्ट को अमेंड करने के लिए कहा तो गृह मंत्री जी ने उनको कहा कि ऐसा मुव हो जिससे इस पर सख्ती होकर ऐकाईटेबिलिटी आए और सुप्रीम कोर्ट ने जजमेंट दिया, उसके बाद रिव्यू कमेटी बने, चीफ सेक्रेटरी, होम सेक्रेटरी और आहे की पुलिस की और इसके बाद ही चार्जशीट फाइल हो। सरकार इससे चिंतित है। जो भी मुख्य मंत्री जी से बात हुई है जिस लेवल पर....

श्री चतुरानन मिश्रः मेरे मेन क्वेश्वन का जवान क्रीं टेस्ट्रेडिं।

श्री राजेश पायलट: मैं उसी पर आ रहा हं....

श्री धतरानन मिश्र: घडी की तरफ देखिए टाइम खला हो रहा है।

श्री राजेश पायलटः मैं घड़ी की तरफ देख कर ही बता रहा है।

श्री चतुरानन मिश्रः जितने भी केसेज हुए हैं उनको आप रेव्यू करने के लिए ह्यूपन ग्रइट्स कमीका को टेंगे?

श्री राजेश पायलटः सरकार इस बात के लिए पूरी चिंतित है और हर प्रांत की सरकार से यह कहा है कि जो भावना सरकार की टाडा को लानें के वक्त थी अगर वह भावना इसमें नहीं आ रही है, उस तरीके से इसका यज नहीं हो रहा है जिस भावना से पार्लियामेंट ने स्टेट गवर्नमेंट्स को अथोरिटी दी थी, बल्कि कई सोसेंज से यह प्रोपोजल आया है कि टाडा को रिपील किया जाए। स्टेट गनवीमेंट की तरफ से भी आया है परपज सर्व नहीं हो रहा है तो वह भी सरकार कंसीडर कर रही है। मई 1995 में इसकी मियाद पूर्व हो रही है। अगर उस समय यह महसूस हुआ इसका वह परपंज सर्व नहीं हो रही है तो वह आप्तन भी सरकार के सामने है। सरकार सोगों से फॉलटिकल पार्टीज से बात करके पार्लिकारेंट के सामन आयेगी और इस फेक्टर को कसीडर करेंग्रेट) यह बात सही है कि स्टेट गनवीमेंट्स उस अवना से उसकी

युद्धीलाइन नहीं कर रही है। जो फिगर्स आपने राजस्थान की दी वह शोकी गलत है। करीन 400 आदमी राजस्थान में ओस्ट है. 10 इबार नहीं है।

to Questions

श्री चतुरानन मिश्रः 17 हजार है।

ं औं राजेश बायलटः मुझे वह फिगर मिली है सरकार से। जो प्रोत है उसमें ज्यादातर नार्थ-ईस्ट, पंजाब, महाराष्ट्र आदि के नाम ज्यादा है। (व्यवधान)

MR. CHAIRMAN. Question Hour is

WRITTEN ANSWERS TO QUESTIONS

Agreement between Bharat Petroleum and Shell International

*725. SHRI DIPANKAR MUKHERJEE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the salient features of the terms and conditions of the protocol signed between Bharat Petroleum Corporation and Shell International for blending and marketing of Shell Lubricants in India;
- (b) whether the initial blending of Shell branded Lubricants will be carried out at BPC's facilities, if so, by when the joint venture company would set up its own blending plants; and
- (c) what would be the future of the existing blending plants of the Bharat Petroleum Corporation including its manpower?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) This salient features of the agreement between Bharat Petroleum Corporation Ltd. (BPC) and shell Overseas Investments B.V. (Shell), for blending and marketing of shell-branded lubricants in India, are:

> (i) BPC and Shell will set up a Joint Venture Company (JVC) in India, with 49% equity participation by BPC and 51%

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- by Shell (or one of its affiliates) and the main activity of the JVC will be related to the blending and marketing of Shell-branded lubricants with technology to be provided by Shell.
- (ii) The Authorised and Paid-up Capital of the proposed JVC will be Rs. 130 crores and Rs. 32.50 crores respectively. Shell will subscribe to their portion of equity in foreign exchange.
- (iii) Shell, through its wholly owned subsidiary. Shell International Petroleum Company, will provide to the JVC the latest technology on blending. handling formulation. and distribution lubricants: of design. construction and operation of lubricants blending plants: training of employees: relevant technical services in support of lubricants business: latest developments on R & D lubricants their and formulations, etc.
- (iv) Initially, the JVC will blend its range of Shell-branded lubricants at BPC's blending plant at Wadibunder, Bombay, on payment of commercially negotiated fee to BPC. This arrangement will continue till such time that the JVC is able to put up its own blending plant(s).
- (v) BPC will provide its network of depots and retail outlets for storage, distribution and sale of the JVC products, for which the JVC will pay suitable compensation to BPC.
- (b) The initial blending of Shell-branded lubricants will be carried out at BPC's blending plant at Wadibunder, Bombay. It is anticipated that the JVC will have its first blending plant by 1996.

(c) BPC's existing blending plant would continue to blend BPC's range of automotive and industrial lubricants.

Recruitment of Cooks and Waiters during Haj Pilgrimages

- *726. SHRI SATISH PRADHAN: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether it is a fact that Shipping Corporation is engaging cooks and waiters on "Nicobar" during the Haj pilgrimages;
- (b) whether it is also a fact that such employees are recruited only on the recommendations from particular agents;
- (c) whether it is a fact that these casual employees are not subjected to routine medical examination such as X-ray and pathology tests; and
- (d) if so, the reasons therefor and remedial action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes Sir.

- (b) No Sir.
- (c) The employees recruited for this purpose are subjected to medical examination, like any other seamen, by the medical department of Shipping Corporation of India.
 - (d) Does not arise.

Exploration for Crude Oil on the North Bank of River Brahmaputra by Oil India Limited

- *727. SHRI V. NARAYANASAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether Oil India Limited has drawn up a massive plan to commence exploratory drilling on the north bank of river Brahmaputra and a new discovery of crude oil was made in Upper Assam where production has already commenced; and
- (b) if so, what is the estimated quantum of crude oil expected to be